S. No.

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Name of School

- 33 Govt. Boys Sr. Sec. School, Palam Enclave.
- 34 Govt. Girls Sr. Sec. School, Khayala.
- 35 Govt. Boys Sr. Sec. School, Khyala
- 36 Govt. Girls, Sr. Sec. School, Zeenat Mahal.
- 37 Govt. Boys Sr. Sec. School, Zeenat Mahal.
- 38 Govt. Girls Sec. School, Anand Vas.
- 39 Govt. Co-Edl. Sr. Sec. School, Singhu.
- 40 Govt. Girls Sr. Sec. School, Dayanand Road.
- 41 Govt. Girls Sr. Sec. School, Aram Bagh Lane.
- 42 Govt. Co-Edl. Sr. Sec. School, No. 1, Tilak Nagar.
- 43 Govt. Girls Sr. Sec. School, Ashok Nagar.
- 44 Govt. Girls Sr. Sec. School No. 2, Model Town.
- 45 Govt. Boys Sr. Sec. School No. 2, Model Town.
- 46 Govt. Girls Sr. Sec. School No. 3, Ghandhi Nagar.
- 47 Govt. Girls Sr. Sec. School, Sarai Rohilla.
- 48 Govt. Boys Sr. Sec. School, Sarai Rohilla.
- 49 Govt. Girls (B.M.) Sr. Sec. School, Shahdara.
- 50 Govt. Girls Sr. Sec. School, G.T. Road, Shahdara.
- 51 Govt. Girls Sr. Sec. School, Patparganj.
- 52 Govt. Boys Sec. School, Patparganj.
- 53 Govt. Girls Sr. Sec. School, Mata Sundari Road.
- 54 Govt. Boys Sr. Sec. School, Mata Sundari Road.
- 55 Govt. Girls Sr. Sec. School, Roshan Ara Road.

Job oriented educational policy

- 722. SHRI NARSINGH NARAIN PANDEY: Will the Minister of EDU-CATION be pleased to state:
- (a) whether it is a fact that Government have prepared a scheme to make educational policy job oriented; and
- (b) if so_s what are the details in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-

FARE (SHRI B. SHANKARANAND): (a) and (b) The National Policy on Education formulated in 1968 indicates measures to make education functional and relevant. Work experience has been suggested as an input to prepare students for life. Vocationalisation of higher secondary education has been proposed to ensure preparation of students for employment including self-employment. Most of the States have accepted suggestions for introducing work experience in the school system with a view to prepare students for life. Many of the States

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have also accepted and initiated programmes of vocationalisation of higher secondary education. However, these proposals would require to be pursued with greater vigour after the finalisa-tion of the Draft Policy.

Setting up of sugar factory at Brah-mavar in Dakshina Kannada District

- 723. SHRI B. IBRAHIM: Will the Minister of AGRICULTURE be pleas ed to state:
- (a) whether it is a fact that the plan to set up a sugar factory at Brahmavar in Dakshina Kannada District of Karnataka has been piven
- (b) if so, what are the reasons therefor; and
- (c) what is the total amount already spent on the project?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir.

- (b) Dees not arise.
- (c) No amount has been spent so far on the project.

Collection of monthly rent from the owners of fishing boats in Mangalore

- 724. SHRI B. IBRAHIM; Will the Minister of AGRICULTURE be plea sed to state:
- (a) whether it is a fact that a monthly rent of Rs. 350/- is being charged from the owners of the fishing boa";s by the Port Trust Authorities in Mangalore; and
 - (b) if so, what are the reasons theref oi?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRi R. V. SWAMINATHAN): (a) Only large purseseiners have to t>ay Rs. 350^- p.m. to the Old Port. Most of the Ashing boats operate from the old Msjigalore Port now under the

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State Port Department and not from the new Port under the port Trust, Mangalore.

to Questions

(b) The fea is levied for maintenance of the wharf etc. and also for ths facilities made available at the port.

offices Central Government at Mangalore⁻

725. SHRI B. IBRAHIM: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) what is the number of Central Government offices in Dakshina Kannada District especially at Mangalore;
- (b) whether all those offices are housed in the Government or in the rented buildings;
- (c) whether there is any proposal to have a separate building to locate all the offices at one place; and
- (d) if so, what are the details in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

- (c) Presently, there is no proposal to construct 'general pool' accommodation to locate all the offices at one place Dakshina Kannada District.
 - (d) Does not arise.

Inclusion of subject of 'Forests' in the **Concurrent List**

- 726. SHRi B. IBRAHIM: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether there is any proposal Government's consideration under to include subject of 'forests' the Concurrent List; and
- (b) if so, what are the details in this regard?